

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 06, 2016

No. 1094 /JR(S)/2016

Sri **Ram Krishna Shukla**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Ashwini Kumar Tripathi.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Agra in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1095 /JR(S)/2016

Sri **Ashwini Kumar Tripathi**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Santosh Rai.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Agra against the special court created for trying cases under the said Act.

No. 1096 /JR(S)/2016

Sri **Santosh Rai**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Agra.

No. 1097 /JR(S)/2016

Sri **Shakti Putra Tomar**, Additional District & Sessions Judge, Baghpat to be Additional District & Sessions Judge/ Special Judge, Baghpat vice Sri Samar Pal Singh Balyan.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Baghpat in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1098 /JR(S)/2016

Sri **Samar Pal Singh Balyan**, Special Judge/ Additional District & Sessions Judge, Baghpat to be Additional District & Sessions Judge, Baghpat.

BY ORDER OF THE COURT,

sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No.198 / JR (S)/ 2016, Dated: Allahabad: May 06, 2016

In continuation of Court's endorsement no. 187/JR(S)/2016 dated 3.5.2016, Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Agra & Baghpat. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 07th May, 2016 and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Listing), High Court, Allahabad.
13. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Administrative Judges, Agra & Baghpat. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)**